

ITEM NO.44

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1142/2020

ASHWINI KUMAR UPADHYAY

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 10-04-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Gopal Shankarnarayanan, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Avinash Shukla, Adv.
Mr. Saurabh Mishra, Adv.
Mr. Sanjeev Kumar Baliyan, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General (Not present)
Mr. Sanjay Jain, A.S.G.
Mr. Rajta Nair, Adv.
Mr. Apoorv Kurup, Adv.
Mr. K Parmeshwar, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Sakshi Upadhyaya, Adv.
Ms. Aparna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Sanjay Jain, learned Additional Solicitor General seeks
and is granted time to file an affidavit.

List the matter on 21.07.2023.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR